

Sales Tax on Hosiery Goods

2200. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Finance be pleased to state:

(a) whether trade representatives in Delhi have represented for the abolition of sales-tax on Hosiery goods from Delhi; and

(b) if so, the action taken by Government thereon?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes Sir.

(b) The question is under consideration.

दिल्ली के आयुर्वेद तथा यूनानी बोर्ड का रजिस्ट्रार

२२०१. { श्री अ० प्र० सिंह
श्री कछवाय

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के आयुर्वेद तथा यूनानी बोर्ड के रजिस्ट्रार ने कुछ चिकित्सकों को बिना रजिस्ट्रेशन शुल्क के रजिस्ट्रार किया है;

(ख) क्या यह भी सच है कि कुछ चिकित्सकों से शुल्क ले कर उसे बोर्ड के हिसाब में नहीं दिखाया गया;

(ग) क्या उसी रजिस्ट्रार ने चिकित्सकों के प्रार्थना पत्रों पर, जो डिग्री प्राप्त करने के संबंध में थे, गलत नोट दे कर बोर्ड को धोखा दिया और उसी के आधार पर उन चिकित्सकों को डिग्री मिल गई, जो अवैध थी; और

(घ) यदि हां, तो सरकार ने उस रजिस्ट्रार के खिलाफ कोई कार्यवाही की है और यदि हां, तो उस का ब्यौरा क्या है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर)

(क) से घ,) यह आरोप लगाया गया है कि

दिल्ली के आयुर्वेद तथा यूनानी बोर्ड के भूतपूर्व रजिस्ट्रार ने बहुत सी अनियमिततायें की हैं। दिल्ली प्रशासन इन आरोपों की जांच कर रहा है तथा कानूनी कार्यवाही का प्रश्न विचाराधीन है। रजिस्ट्रार की सेवायें समाप्त कर दी गई हैं।

Smallpox Eradication in Kerala

2202. Shri P. Kunhan: Will the Minister of Health be pleased to state:

(a) whether any financial assistance has been given to Kerala Government for implementing Smallpox eradication programme in the state;

(b) if so, the total assistance given so far; and

(c) the progress made so far in implementing the eradication programme in the State?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). In accordance with the pattern of Central assistance laid down by the Government of India, 75 per cent. of recurring and 100 per cent of non-recurring expenditure are re-imbursed to the State Governments by the Government of India.

In accordance with this pattern, the Government of Kerala was eligible to get Central assistance for the year 1961-62 and 1962-63 as indicated below:

	Total expenditure incurred	Central assistance
	Rs.	Rs.
Recurring	9,64,519	7,23,389
Non-recurring	2,02,679	2,02,679
		9,26,068

In addition to this, 38,89,000 doses of freeze dried smallpox vaccine received from the USSR as gift have also been supplied to Kerala State. The cost of that vaccine amounts to Rs. 2,79,425. Besides this the UNICEF has supplied 2 deep freeze cabinets, 5 refrigerators and 5 mega-mikes free to the State of Kerala.